MINISTER OF STATE IN MINISTRY OF FOOD, AGRI-THE CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) A statement is laid on the Table of the Sabha. [See below]

Written Answers

STATEMENT

- (a) Yes.
- (b) The survey has so far been conducted in the following States/Union Territories covering nearly an area of 70,000 sq. miles of which an area of 24,000 sq. miles has been proved as groundwater worthy for development of irrigation facilities:—

南西台

- 1. Andnra Pradesh.
- 2. Assam.
- 3. Bihar.
- 4. Gujarat.
- 5. Harvana.
- 6. Kerala.
- 7. Madhya Pradesh.
- 8. Madras.
- 9. Maharashtra.
- 10. Mysore.
 - 、好 化二氯甲基 化二 11. Orissa.
 - I AT THE TT 12. Puniab.
 - · 1 ŝ 13. Rajasthan.
 - 14. Uttar Pradesh. 477
 - 15. West Bengal.
 - 1. 11-14 16. Delhi.] ३. विक्षा

COST OF LIVING INDEX IN GOA

- *139. SHRI K. P. SUBRAMANIA MENON: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) whether an officer from Labour Bureau, Simla has surveyed the family living conditions in Goa for finalising the cost of living index; if so, when it was done;
- (b) whether the cost of living index for Goa has been finalised;
- (c) if not, the reasons therefor:
- (d) the time by when the cost of living index is likely to be finalised?
 - †[] English translation.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) A team of four Officers from the Labour Bureau, Simla, collected data relating to family living conditions of industrial workers in Goa. during the period January 1966 to Februrary 1967.

(b) to (d) The Consumer Price Index for Goa has now been finalized and it will be published regularly in the Indian Labour Journal from September 1968.

CLASS IV EMPLOYEES IN PUSA INSTITUTE

- *140. SHRI B. K. GAIKWAD: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:
- (a) whether it is a fact that Class IV employees have been working for years together as daily paid workers in the Pusa Institute, Delhi;
- (b) if so, what is the number of such workers and since when they have been working as daily paid workers;
- (c) whether it is a fact that these employees are made to work after their duty hours at the residences of officers; and
- (d) whether Government propose to absorb these workers on a permanent basis?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-COMMUNITY DEVELOP-TURE, MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) The present number of persons working on daily wages for more than one year is as under:—

- (1) Over one year—30.
- (2) Over two years—44.
- (3) Over three years—12.

Over 600 such persons have been absorbed against regular class IV post since 1964.

- (c) No, Sir.
- (d) Recruitment to all class IV posts is made out of nominees of employment exchange but such of the daily paid workers as have put in more than two years continuous service as daily paid workers are considered for appointment to class IV posts as departmental candidates along with the nominees of the employment exchange. The absorption of the present daily paid workers against regular posts will be considered as and when vacancies occur.